

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

(32)

R.A.No.166/89 in  
OA No.619/87

Date of decision 16-3-80.

Yogesh Kumar & Others ... Applicant  
Versus  
Union of India & Others ... Respondents

CORAM:

Hon'ble Mr. P.K. Kartha, Vice-Chairman.

Hon'ble Mr. D.K. Chakravorty, Administrative Member.

( ORDER OF THE BENCH DELIVERED BY  
HON'BLE MR. D.K. CHAKRAVORTY, MEMBER (A) )

O R D E R

This application has been filed by the respondents in OA No. 619/87 for review of our order dated 23-5-1989.

2. We have carefully considered the Review Application but do not find any omission, mistake or error apparent on the face of the record in the above order. No new important matter or evidence has also been brought to our notice. This application for review is devoid of merit and is, accordingly, rejected with no order as to costs.

*D.K. Chakravorty*  
( D.K. CHAKRAVORTY )

MEMBER (A)

*P.K. Kartha*  
( P.K. KARTHA )

VICE CHAIRMAN